

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 963/92

New Delhi this the 3rd day of March 1997

(2)

Hon'ble Shri K. Muthukumar, Member(A)

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Harpal Singh
S/o Shri Tara Chand,
Distt. Muzaffar Nagar (U.P.)
presently posted at 6 Bn. DAP,
No. 7673/DAP, Model Town, Delhi.

.....Applicant

(By Advocate: None)

Versus

The Commissioner of Police,
(Delhi Police), Police H.Q.,
New Delhi.

2. Additional Commissioner of Police,
New Delhi Range, New Delhi.

3. Deputy Commissioner of Police,
North East District, Delhi.

.....Respondents

(By Advocate: Shri Vijay Pandita)

ORDER(Oral)

By Hon'ble Shri K. Muthukumar, Member(A)

On the last three occasions no-one was present
for the applicant. Accordingly the O.A. is dismissed
for default and for non-prosecution.

A. Vedavalli

(DR. A. VEDAVALLI)
Member(J)

K. MUTHUKUMAR

(K. MUTHUKUMAR)
Member(A)

cc.